COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appellate Jurisdiction)

<u>IA NO. 1816 & 1817 OF 2018 IN</u> <u>DFR NO. 4278 OF 2018</u>

Dated: 20th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Shri Keshav Cements & Infra Limited Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayan

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents on the IA Nos.1816 of 2018 & 1817 of 2018 returnable on *06.02.2019*. Dasti, in addition is permitted.

List the matter on *06.02.2019*.

(Ravindra Kumar Verma) Technical Member pr/ss (Justice N.K. Patil) Judicial Member